

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42346/2022

(Arising out of impugned final judgment and order dated 29-08-2022 in WB No. 3449/2018 passed by the High Court Of Judicature At Allahabad)

RAJA RAM & ANR.

Petitioner(s)

VERSUS

RAM MURAT & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.10711/2023-CONDONATION OF DELAY IN FILING and IA No.10712/2023-EXEMPTION FROM FILING O.T.)

Date : 27-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. S.P. Singh, Sr. Adv.
Mr. Sanjay Mani Tripathi, Adv.
Mrs. Gouri Karuna Mohanti, Adv.
Ms. Anu Gupta, AOR
Mr. Suraj Singh, Adv.
Mr. Kamal Kant Tripathi, Adv.

For Respondent(s) Mr. Devvrat, AOR
Mr. Devesh Kumar Agnihotri, Adv.
Mr. Aditya Kumar Dubey, Adv.
Mr. Subas Ray, Adv.
Mrs. Neha Jaiswal, Adv.

UPON hearing the counsel the court made the following
O R D E R

Delay condoned.

Issue notice returnable within six weeks.

Status quo as of date shall be maintained by

both the parties, in the meantime.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Beena Jolly)
Court Master